

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**A.B.A. No.6452 of 2021**

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Sunil Das and Ors. .... Petitioners

Versus

The State of Jharkhand and Anr. ....Opposite Parties

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**CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**

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For the Petitioners : Mr. Lalit Yadav, Advocate

For the State : Mr. Pradeep Kr. Verma, Addl.P.P

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**Order No.02 Dated- 09.09.2021**

Heard the parties through video conferencing.

Learned counsel for the petitioners seeks permission of this Court to withdraw this anticipatory bail application.

Permission is accorded.

This anticipatory bail application stands dismissed as withdrawn.

**(Anil Kumar Choudhary, J.)**